

current financial year.

(c) to (e). Does not arise.

#### **Irrigation Projects of Gujarat Pending With Union Government**

6451. SHRI G.K. SHEKHADA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of the irrigation projects from Gujarat pending with union Government for clearance:

(b) the reasons for delay in giving clearance to these projects; and

(c) the steps being taken for an early clearance to these projects?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). Six projects envisaging modernisation of Dantiwada, Bhadar, Shetranji, Tatehwad, Uka-Kakra-par and Kancut Canal system at an estimated cost of about Rs. 171 crores to benefit nearly 88.6 thousand hectares have been techno-economically appraised and found acceptable by the Advisory Committee up to January, 1989, but the State Government has to arrange among others, clearance from environment and forest angles for these projects. In addition, Watrak Reservoir Project has been received in January, 1990 for techno-economic appraisal.

#### **Duty Free Machinery For Jute Products**

6452. SHRI K.S. RAO: Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to extend the facility of duty free import of machinery used for manufacture of jute products upto 31 December, 1990:

(b) if so, whether the facility is likely to be available for some more items required for making diversified jute products; and

(c) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir. The Government have already extended the validity of duty exemption notification allowing import of certain machinery items for manufacture of jute products upto 31.12.90.

(b) and (c). Yes Sir. In the interest of encouraging diversification programme in jute industry Government by Notification No. 288/89-Customs dated 29.12.89 have included ten more items of machinery mostly required for manufacture of diversified jute products to the duty exemption Notification No. 489/86-Customs dated 18.12.86.

[Translation]

#### **Ganga Erosion in Unnao District of Uttar Pradesh**

6453. SHRI ANWAR AHMAD: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Gangaghat Nagar Palika area in Unnao district of Uttar Pradesh is being eroded by the river Ganga:

(b) whether this has posed a danger to the rail and road bridges connecting Unnao ad Kanpur:

(c) if so, the steps taken by Government in this regard; and

(d) if not, the reasons therefor?